

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 289
TO BE ANSWERED ON 19.11.2019**

FREE COACHING FOR SC AND OBC CANDIDATES

289. KUMARI SHOBHA KARANDLAJE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has been running a scheme for providing free coaching for Scheduled Caste (SC) and Other Backward Class (OBC) candidates to enable them to appear in competitive examinations and if so, the details thereof;
- (b) the number of students who have received free coaching under this scheme during the last three years;
- (c) the number of students who cleared the examinations for which they had received coaching under the scheme; and
- (d) the details of the criteria and the number of institutions selected for providing free coaching, State/UT-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a): Yes, Sir. The Free Coaching Scheme for SC and OBC Students is implemented by the Ministry of Social Justice and Empowerment under which financial support for coaching is provided to the eligible students belonging to Scheduled Castes (SCs) and Other Backward Classes (OBCs) to enable them appear in competitive examinations.

(b): The number of students who have received free coaching under the Scheme during the last three years is as under:

Year	Number of beneficiaries
2016-17	450
2017-18	2150
2018-19	2046

(c): The number of students in various courses who have cleared examinations for which they had received coaching under scheme as per the details furnished by 10 of the empanelled institutes is as under:

Cours	Number of student
NEET	205
AIEEE/JEE	114
UPSE(Pre/Mains)	19
SPSC((Pre/Mains)	45
CA-CPT	15

(d): Under the scheme, the institutes are considered by a **Selection Committee** based on their past record of performance and other criteria determined by the Selection Committee.

The eligibility criteria for selection of coaching institutions is follows:

(i) The institute should be a registered body or run by any organization registered under the Societies Registration Act, 1860/Companies Act, 2013 or any other relevant Act of the State/Union Territory.

(ii) The institute should have been registered for a period of at least 3 years as on date of notification for inviting applications from State/UTs/Coaching Institutions for empanelment by the Ministry.

(iii) The institute should have been fully functional for a minimum period of 3 years at the time of applying under the Scheme and having a minimum enrolment of 100 students in the courses each year for at least two years, immediately prior to the year in which selected for empanelment.

(iv) The institute must have proper infrastructure to meet all requirements for providing coaching in the courses applied for.

The institutes for providing coaching are finally selected by the Ministry based on the recommendations of the Selection Committee. A total number of 31 institutes with 47 centres have been selected under the Scheme for providing coaching. State-wise number of selected institutes are at **Annexure**.

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 289 for 19.11.2019 by KUMARI SHOBHA KARANDLAJE regarding 'Free Coaching to SC and OBC Candidates'

State/UT-wise number of coaching institutions selected under the Scheme of 'Free coaching for SC and OBC Students'.

Sl. No.	State/UT	Number of Institutes selected	Number of Centres
1	Assam	0	1
2	Bihar	0	1
3	Chandigarh	1	2
4	Delhi	8	8
5	Gujarat	0	3
6	Haryana	1	1
7	Jammu & Kashmir	1	1
8	Karnataka	0	2
9	Madhya Pradesh	5	6
10	Maharashtra	5	5
11	Manipur	1	1
12	Meghalaya	0	1
13	Punjab	0	3
14	Rajasthan	3	3
15	Tamil Nadu	1	2
16	Tripura	0	1
17	Uttar Pradesh	2	2
18	Himachal Pradesh	1	2
19	Odisha	2	2

Note: (i) Upto two courses are approved at one centre of an institute.

(ii) An institute selected for one State can be approved for courses in their centres in other States as well.